

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:545
ANSWERED ON:07.08.2013
INDUCTING STATE CIVIL SERVICES OFFICIALS THROUGH EXAMINATION
Patel Shri Bal Kumar

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government is planning to conduct competitive examination for promotion of State Civil/Police Services officers to induct them into IAS, IPS and Indian Forest Services;
- (b) if so, the details thereof;
- (c) whether Annual Confidential Reports (ACR) will be taken into consideration for promotion even after passing the competitive examination; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a) to (d): It has been approved, in principle, to make a few changes in the scheme of selection process for recruitment to the promotion quota of various cadres of All India Services. As per the existing regulations, the assessment of the suitability of a candidate is made on the basis of his service records. As per the revised scheme, it is proposed to assess the candidate on the basis of four components i.e. 'Written Examination', 'Length of Service', 'Assessment of Performance Appraisal Reports' and 'Interview'.

To implement the scheme, necessary amendments in the concerned rules/regulations shall have to be made. The State Governments have been consulted. The input received from the State Government and other quarters will be kept in view in firming up the regulations.